

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4206
ANSWERED ON:06.12.2010
INTERNET TELEPHONY SERVICES
Jawale Shri Haribhau Madhav

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government proposes to accord permission for use of Internet Telephony services by the Internet Service Providers in the country;
- (b) if so, the details thereof; and
- (c) the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) to (c) Internet Telephony Services are permitted to Internet Service Providers with restrictions including restriction on connectivity to Public Switched Telephone Network (PSTN) as per existing guidelines.

Recommendations of Telecom Regulatory Authority of India (TRAI) on "Issues related to Internet Telephony" dated 18th August, 2008 to the Government, inter-alia, recommending that Internet Telephony may be permitted to Internet Service Providers (ISPs) with permission to provide Internet Telephony calls to Public Switched Telephone Network (PSTN) /Public Land Mobile Network (PLMN) and vice-versa within country were examined and these recommendations were not accepted by the Government.